

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

OA-4258/2016

**New Delhi this the 04<sup>th</sup> day of January, 2017**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Sh.Raj Vir Sharma, Member (J)**

**(By Advocate : None)**

Versus

Delhi Subordinate Services Selection Board  
Government of N.C.T of Delhi  
FC-18, Institutional Area,  
Karkardooma, Delhi-92  
Through it's  
Dy. Secretary (CC-I) ... Respondents

## ORDER (ORAL)

**Mr. Shekhar Agarwal, Member (A)**

None for the applicant even on revised call. It is seen that even on the last date applicant was not represented. It, therefore, appears that the applicant is no longer interested in pursuing this OA.

2. Accordingly, this O.A. is dismissed in default and for non-prosecution.

**(Raj Vir Sharma)**  
**Member (J)**

**(Shekhar Agarwal)  
Member (A)**

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